

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 189 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020

Name of the Company: Saroj Ramesh Bhagat Proprietor Raaas Impex  
V/s  
Surshti Exports Pvt Ltd

Section: Section 9 of the IBC

**ORDER**

Learned Counsel Mr. Santosh Goenka appeared for the Operational Creditor.

Learned Counsel Mr. A. S. Panesar appeared for the Corporate Debtor.

Corporate Debtor submitted that affidavit in reply has been filed yesterday.

The Operational Creditor is at liberty to file his rejoinder, if any, within two weeks by serving an advance copy to the other side.

The matter stands adjourned to 04.01.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 20th day of October 2020.

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